



**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP No. (IB)- 98/9/JPR/2024
Under Section 9 of IBC, 2016

In the matter of:

Shiva Steelage Pvt. Ltd.

... Operational Creditor

Versus

Shri Sharma Steel Rolling Mills Pvt. Ltd.

... Corporate Debtor

Coram: HON'BLE MS. REETA KOHLI, JUDICIAL MEMBER

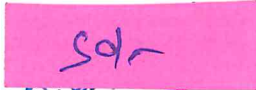
HON'BLE MS. KAVITA BHATNAGAR, TECHNICAL MEMBER

PRESENT: -

For the Operational Creditor : Amol Vyas, Adv.
Abhishek Purohit, Adv.

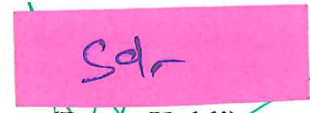
ORDER

In view of the order dated 18.08.2026 passed by the Ld. Third Member the order pronounced by Member Judicial on 10.03.2026 be considered as the order in CP No. (IB)- 98/9/JPR/2024. In view of the majority opinion, the CP is dismissed.



(Kavita Bhatnagar)
Technical Member

August 24, 2026



(Reeta Kohli)
Judicial Member